(i) Hexachlorophene should not be allowed to be used as an ingredient of cosmetics; and

(ii) Drugs manufacturers should be advised to use alternative bacteriostatic agents

For implementing these recommendations the Drugs Technical Advisory Board has recommended that the following provisions may be made in the Drugs & Cosmetics Rules 1945:—

(i) No cosmetic containing hexachlorophene shall be imported.

(ii) No cosmetic containing hexachlorophene shall be manufactured for sale and distribution.

A draft notification amending the Drugs & Cosmetics Rules, 1945 on the lines indicated by the Drugs Technical Advisory Board is likely to be issued shortly for eliciting public opinion as required under the Drugs and Cosmetic Act.

As regards soaps which are outside the purview of the Drugs and Cosmetics Act, the Minstry of Petroleum and Chemicals have been asked to take suitable action.

In the meanwhile the Director General of Health ervices has addressed all State Administrative Medical Officers, Indian Medical Association and other professional associations of medical experts drawing their attention to the reported toxicity of hexachlorophene and suggesting them to advise medical officers under their jurisdiction to discontinue the use of hexachlorophene solution for infant bathing in case this practice is being adopted by them. He has also addressed all State Drugs Controllers and Associations of manufacturers of drugs suggesting that the manufacturers using hexachlorophene may be advised to use alternative bacteriostatic agents.

अत्यावश्यक वस्तुओं के मूल्यो में असामान्य वृद्धि

184. श्रीमती लक्ष्मी कुमारी चूडावत :
डाक्टर जेड०ए० अहमद :
सरदार गुरुचरण सिह टोहड़ा :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पिछले कुछ महीनों से देश में खाद्यान्नों के मूल्यों में काफी तेजी आई है ;

(ख) खाद्यान्नो के पर्याप्त बफर स्टाक होने के बावजूद भी इन खाद्यान्नों के मूल्यों मे क्यों वृद्धि हुई है; और

(ग) मूल्यों को कम करने के लिये सरकार ने क्या कदम उठाये है ?

†[ABNORMAL RISE IN THE PRICES OF ESSENTIAL COMMODITIES

184. SHRIMATI LAKSHMI KUMARI CHUNDAWAT :
DR. Z.A. AHMAD.
SARDAR GURCHARAN SINGH TOHRA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether there has been a sharp upward trend of in prices of food articles in the last few months;

(b) why prices of these articles have gone up despite the existence of a sizeable buffer of foodgrains; and

(c) the steps taken by Government to bring down tha prices ?]

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णा साहेब शिन्दे) : (क) 1972 के शुरू से खाद्यान्नों के मूल्यो में बराबर बढ़ोतरी का रुख देखा गया है। यद्यपि अप्रैल के अन्त से सितम्बर, 1972 के प्रारम्भ तक की अवधि के बीच मूल्यों में भारी वृद्धि हुई। अनाजों के थोक मूल्यों का अखिल भारतीय सूचकांक अप्रैल के अन्त के 209.6 से बढकर 9 सितम्बर,1972 को 237.1 तक पहुंच गया था इससे मूल्यो में 13.1 प्रतिशत की बढोतरी हुई जबकि पिछले वर्ष की उसी अवधि के दौरान 7.6 प्रतिशत की बढ़ोतरी हुई थी। कुछेक केन्द्रो से मूल्यों में मौसमी गिरावट की सूचना मिली है :—

†[ ] English translation.

(ख) मूल्यो मे भारी वृद्धि के मुख्य कारण इस प्रकार है :—

(1) 1971-72 के दौरान खरीफ खाद्यान्नो की पैदावार मे गिरावट ।

(2) मार्च और मई 1972 के बीच मानसून पूर्व वर्षा का न होना जिससे पश्चिमी बगाल, उडीसा, बिहार और पूर्वी उत्तर प्रदेश पूर्वी राज्यो मे 1971-72 की ग्रीष्म धान की फसल और 1972-73 की शरद धान । अगेती मक्का की फसलो की बुवाई पर प्रतिकूल प्रभाव पडा ।

(3) जून मे मानसून के आने मे विलम्ब होने और मध्य जुलाई से अगस्त, 1972 के पहले सप्ताह तक लम्बी सूखे की लहर रहने से 1972-73 की खरीफ फसलो की बुवाई मे बाधा पडी ।

(4) आगामी खरीफ के अनाजो उत्पादन सम्बन्धी सम्भावनाओ के बारे मे अनिश्चितता के कारण बडे उत्पादको तथा व्यापारियो द्वारा मूल्यो मे और वृद्धि होने की प्रत्याशा मे स्टाक रोक लेना ।

(5) बगला देश को निर्यात, और

(6) जनता के पास मुद्रा मे वृद्धि ।

(ग) राज्य सरकारो से कहा गया है कि वे उचित मूल्यो की दुकानो के माध्यम से खाद्यान्न के सरकारी वितरण को सशक्त बनाए तथा उनका विस्तार करे । राज्य सरकार से यह भी कहा गया है कि वे विशेषतया दूरवर्ती तथा दुर्गम इलाको मे यथावश्यक नई उचित मूल्य की दुकान खोले और आदिम जनजाति लोगो के लाभ के लिए आदिम जनजाति क्षेत्रो मे भी उचित मूल्य की दुकाने खोले । सरकारी वितरण प्रणाली के माध्यम से खाद्यान्नो की बिक्री भी बढा दी गई है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE : (a) The prices food grains had shown a continuous rise since the beginning of 1972 The rise was rather sharp between the period from the end of April to the beginning of September, 1972. The All-India index number of wholesale prices of cereals moved up from 209 6 at the end of April to 237 1 on 9th September, 1972 thereby showing a rise of 13 1% as against a rise of 7 6% noticed during the corresponding period last year. Seasonal decline in the prices have been reported from some of the centres.

(b) The main factors that have contributed to the sharp rise in prices are :

(i) decline in production of kharif foodgrains during 1971-72;

(ii) failure of pre-monsoon showers between March and May, 1972 which adversely affected the 1971-72 summer paddy crop and the sowings of the 1972-73 autumn paddy/early maize crops in Eastern States of West Bengal, Orissa, Bihar and Eastern U P

(iii) delay in the on set of monsoon in June and prolonged dry spell from mid-July to Ist week of August, 1972 which hampered the sowings of 1972-73 kharif crops,

(iv) withholding of stocks by big producers and traders in anticipation of further rise in prices in view of the uncertainty about the production prospects of ensuing kharif cereals,

(v) exports to Bangla Desh; and

(vi) increase in money supply with the public.

(c) The State Governments have been advised to strengthen and augment the public distribution of foodgrains through fair price shops The State Governments have also been advised to open new fair price shops where necessary particularly in remote and inaccessible areas and also to organise fair price shops in the tribal areas for the benefit of the tribal people Issue of foodgrains through the public distribution system has also been stepped up]

†[ ] English translation